

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(ALLAHABAD THIS THE 3rd DAY OF MAY, 2019)

Present

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application No.330/00377 OF 2019

(U/S 19, Administrative Tribunal Act, 1985)

Imrana, aged about 60 years, Daughter of Late Mohd. Yusuf (Ex-TCM-I/CTI/S & T), Residence of House No.436, Bahadurganj, District-Allahabad.

.....Applicant

VERSUS

1. Union of India through the General Manager, North Central Railway, Headquarter Office-Subedarganj, Allahabad.
2. Financial Advisor and Chief Account Officer, North Central Railway, Headquarter Office-Subedarganj, Allahabad.
3. Divisional Railway Manager, N.C. Railway, Allahabad.

.....Respondents

Advocates for the Applicant:- Shri Dharmendra Tiwari

Advocate for the Respondents:-Shri Shesh Mani Mishra

ORDER

Shri Dharmendra Tiwari, Advocate for the applicant and Shri Shesh Mani Mishra, Advocate for respondents are present.

2. Learned counsel for the applicant submitted that the applicant is aggrieved by the inaction of the answering respondents for not granting him family pension. Against this, he has preferred representation dated 16.04.2019 (Annexure No. A-1).

3. Learned counsel for the applicant further submitted that the applicant would be satisfied if a direction is given to the respondents to decide his pending representation in a time bound manner.

4. In view of the limited prayer made by the counsel for the applicant, I am of the view that no new useful purpose will be served in keeping this OA pending.

5. Accordingly, the original application is disposed of with the direction to the respondent no.3/competent authority to decide the pending representation of the applicant dated 16.04.2019 (Annexure No. A-1) by passing a reasoned and speaking order within a period of one month from the date of receipt of certified copy of this order.

6. It is made clear that I have not entered into the merits of the case. No order as to costs.

**(RAKESH SAGAR JAIN)
Member-J**

/neelam/